

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1386/2002

New Delhi this the 5th day of September, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)  
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. R.S. Gupta,  
S/o late Sh. K.L. Gupta,  
R/o C-445, Sector-19  
Noida, UP presently at  
New Delhi.

... Applicant

(Applicant in person)

Versus

1. Union of India through  
Secretary,  
Ministry of Health & Family  
Welfare, Nirman Bhawan,  
New Delhi-1.
2. Director General of Health  
Services, Nirman Bhavan,  
New Delhi-1.
3. Medical Superintendent,  
Dr. Ram Manohar Lohia Hospital,  
New Delhi.
4. Deputy Director(Admn.)  
Dr. Ram Manohar Lohia Hospital,  
New Delhi-1.
5. Secretary, Expenditure,  
Ministry of Finance,  
South Block,  
New Delhi.

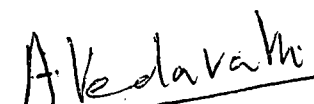
.... Respondents

(through Sh. N.K. Aggarwal, Advocate)

Order (oral)  
By Dr. A. Vedavalli, Member(J)

Applicant seeks permission to withdraw  
this OA. Permission granted. OA is dismissed as  
withdrawn.

  
(Govindan S. Tampi)  
Member(A)

  
(Dr. A. Vedavalli)  
Member(J)

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